

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART – I
FRIDAY, 22ND MARCH, 2013

The House met at 10 a.m with the Hon'ble Speaker in the Chair, and transacted business till 12:40 p.m. The day was allotted for transaction of Government Business.

1. Questions:

Questions No. 37, 38, 39, 40, 41, 42 were taken up and disposed off.

2. Call Attention Motion:

Shri C. R. Marak, MLA called the Minister in-charge, Home (Police) under Rules 54 (1) of the Rules of Procedure and Conduct of Business to the news items published in "Salantini Janera" dt. 07.03.2013 under the Caption "Chokpot bajaro dokkan dakgiparagoniko saksni uina mangijagipa manderang tangka".

While making his speech, Shri C. R. Marak observed that there is a necessity to have a Garo and a Khasi translator. The Hon'ble Speaker informed that he has discussed this matter with his Officials.

Smti. R. Warjri, Minister Home (Police) replied.

3. Dr. Mukul Sangma, Chief Minister in-charge Finance presented the Budget Estimates for 2013-2014.

4. Dr. Mukul Sangma, Chief Minister in-charge Finance introduced the Meghalaya Appropriation (No.1) Bill, 2013. The Comm. & Secretary Assembly read out the title of the Bill. The Bill was taken into consideration and passed by the House.

5. Dr. Mukul Sangma, Chief Minister in-charge Finance presented the Vote-on-Account for 2013-2014.

6. Dr. Mukul Sangma, Chief Minister in-charge Finance introduced the Meghalaya Appropriation Vote-on-Account Bill, 2013. The Comm. & Secretary, Assembly read out the title of the Bill. The Bill was taken into consideration and passed by the House.

7. Adjournment :

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Monday, the 8th April, 2013.

**Dated Shillong,
the 22nd March, 2013.**

Comm. & Secretary,
Meghalaya Legislative Assembly.